

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2473
ANSWERED ON:03.12.2009
COMPENSATION TO FAMILY OF VICTIMS
Punia Shri P.L.

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have disbursed the compensation of rupees one lakh and a job as promised for a member of the family of the 12 persons who died in a collision of train and tractor trolley at Unchahar railway crossing in Rai Bareilly district, Uttar Pradesh; and;

(b) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) & (b): Enhanced ex-gratia at the rate of one Lakh each to the next of kin of all the 12 persons who died in this accident has already been paid by Northern Railway. Extant instructions do not provide for giving employment to the dependants of those killed in Railway accidents.